

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**SINGLE MEMBER APPEAL BRANCH**

Appeal No. ST/115 /2010 – SM[BR]

Date 18/05/2010

Assistant Registrar  
C.E.S.T.A.T, New Delhi

To :  
C.C.E. MEERUT II  
OPP. SAHEED PARK (NEAR ASHOK KI LAT) DELHI  
ROAD, MEERUT (UP)  
C.C.E. MEERUT II

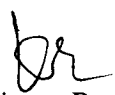
Appellant

Vs

Respondent

M/S FASTRACK COMMUNICATION,

I am directed to transmit herewith a certified copy of **Final order No. 536 / 2010 –SM[BR]** dated 10.5.2010  
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

  
Assistant Registrar  
(SM Appeal Branch)

**Copy to :**

1. Respondent

M/S FASTRACK COMMUNICATION,

C-38, GROUND FLOOR, RAJENDRA NAGAR, BAREILLY.

2. Adv. / Consult

NONE;-----

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise, I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

11 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd, LAW House, 1-8, Sector - 10, Faridabad 121003 (Harvana)

13 Office Copy

14 Guard file

15 TAXINDIAONLINE.COM PVT. LTD. UNIT NO.1 , 2<sup>ND</sup> FLOOR, VASANT ARCADE,  
NELSON MANDELA ROAD, VASANT KUNJ NEW DELHI -110070.

  
Assistant Registrar  
(SM Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
COURT NO.II**

ST/Appeal No.115/2010-SM(Br)

(Arising out of order in appeal No.268-ST/MRT.II/09 dated 26.10.2009 passed by the Commissioner of Central Excise (Appeals), Meerut)

CCE, Meerut-II

Appellant

Vs

M/s Fastrack Communication

Respondent

Appeared for Appellant : Shri I.Baig, SDR

Appeared for Respondent : None

Date of Hearing: 10.5.2010

Coram: **Hon'ble Mr.D.N. Panda, Judicial Member**

*Final* Order No. *536/2010 SM (BR)/2010*

Per D.N. Panda:

Considering the small amount of penalty of Rs.12,200/- in this appeal, the appeal is dismissed.

(Order dictated and pronounced in the open Court.)

(D.N. Panda)  
Judicial Member

MPS\*